Affidavit to be Furnished by the candidate along with Nomination Paper Before the Returning Officer.

For election to Bihar Legislative Assembly (name of the House)

From 177 - Harnaut Constituency (Name of the Constituency)

1 Hari Narayan Singh son of Late Shivdutt Prasad Aged 68 (Sixty Eight) years, resident of Vill-Mahmadpur, P.O.-Ramghat Bodhi Bigha, P.S.-Nagarnaussa, Dist.-Nalanda, Pin-801305 (mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on oath as under:-(Strike out whichever is not applicable)

 I am a candidate set up by Janta Dal (United) (name of the political party)/am contesting as an Independent candidate.

2. Details of PAN and status of filling of Income tax return :-

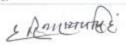
SI. No.	Name	Permanent Account Number (PAN)	The financial year for which the last Income Tax return has been filed	
1.	(a) Self	AMQPS2420J	2012-2013	3,97,281/-
	(b) H.U.F.	AACHH5913D	2012-2013	7,01,884/-
2.	Spouse	NIL.	NIL.	NIL
3.	Dependent-1	NIL.	NIL	NIL
4.	Dependent-2	NIL	NIL	NIL.
5.	Dependent-3	NIL	NIL	NIL.

3. The following case(s) is/are pending against me in which cognizance has been taken by the court :-

SL No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	NIL
(b)	Name of the Court, Case No. And Date of order taking cognizance :	NIL.
(¢)	Details of Appeal(s)/Application(s) for revision (if any) filed against the above order(s):	NIL

4. Case in which I have been convicted by a court of law (other those referred to in Form 26) :-

(a)	The details of cases, Sections of the Act and description of the offence for which convicted:	NIL
(b)	Name of the Court(s), Case No. and Date(s) of order(s):	NIL
(c)	Punishment imposed :	NIL



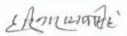
5. That I give herein below the details of the assets (movable and immovable etc.) of myself my spouse and all dependents:

A. Details of movable assets:

Note :-

- 1. Assets in joint name indicating the extent of joint ownership will also have to be given,
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme Name of Bank/Institution and Branch are to be given.
- Value of Bank/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per book in case of non-listed companies should be given.
- 4. Dependent, here means a person, substantially dependent on the Income of the candidate.
- 5. Details including amount is to be given separately in respect of each investment.

SI.	Description	Self	Spouse	Dependent -1	Dependent -2	Dependent -3
(i)	Cash in hand	Rs. 72,000/-	NIL	NIL	NIL	NIL
(ii)	Cash in hand Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit.	Deposit in Bank S.B. A/c (a) S.B.I. Patna Secretariat A/c No10839459241 dt. 31/12/2013 Rs. 4,10,160/- (b) P.N.B. Chandi (Nalanda) A/c No1402000100177285 dt. 31/12/2013 Rs. 9,180/- (c) M.B.G.B. Ramghut (Nalanda) A/c No74680100000015 dt. 31/12/2013 Rs. 1,24, 000/- F.D in Bank S.B.I S.K. Puri Patna A/c No31530086406 dt. 08/12/2010 Rs. 5,00,000/- P.N.B. Chandi (Nalanda) A/c No14020012 G.00000149 dt. 04/02/2011 Rs. 2,25,000/- M.B.M.B. Ramghat (Nalanda) dt. 26/04/2013 Rs. 4,90,000/- Total Rs. 17,58,340/-	NIL	NIL	NIL	NIL
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and other and the amount.	(a) Peerless Short Term Fund Growth Folio No9102172454 dt. 14 (0/201) Rs. 2,50,000/- (b) U.T.I Short Term Income Fund Folio No548276887664 dt. 18/10/2013 Rs. 1,30,000/- (c) Sundaram Select Debt Short Term Assets plan Regular Growth Folio NoSBBNAD512004 dt. 30/10/2013 Rs. 1,25,000/- Total Rs. 5,05,000/-	NIL	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in any Financial Insurance in Post office or Insurance Company and the amount.	S.B.1 Life Rs. 3,96,000/-	NIL	NIL	NIL.	NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables	NIL	NIL	NIL	NIL	NIL



	from debtors and the amount.						
(vi)	Motor Vehicles/ Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	(a) Scorpio V.L.X. make 2014 (b) Ford fiesta make 2010 Total	Rs. 12.25,000/- Rs. 5,60,000/- Rs. 17,85,000/-	NIL	NIL	NIL	NIL
(vii)	Jewellery, bullion and valuable thing (give details of weight and value)	Gold ornaments 90 gms. Value	Rs. 2,70,000/-	NIL	NIL	NIL	NIL
(viii)	of claims/interest.	Indeterminate sha property (a) Gold ornaments 250 gms. Value (b) L.I.C M.I.S. With Post off (a) A/c No149258 dt. 02/12/2009 (b) A/c No110630 dt. 02/03/2009 (c) A/c No110631 dt. 02/03/2009 (d) A/c No110632 dt. 02/03/2009 (e) A/c No110633 dt. 02/03/2009 (e) A/c No110633 dt. 02/03/2009 (b) dt. 08/04/2013 (c) dt. 26/07/2013 R.D. With Post Offic (a) A/c No. 624775 dt. 02/03/2009 (b) A/c No. 624776 dt. 02/03/2009 (c) A/c No. 624776 dt. 02/03/2009 (d) A/c No. 624778 dt. 02/03/2009 S.B.A/c With Post O A/c No. 401221 dt. 05/08/2013 S.B.J.J. R.Block Pat S.B.A.C. No5102401 dt. 31/12/2013 Cash Total	Rs. 7,50,000/- Rs. 3,22,000/- ice Rs. 3,00,000/- Rs. 3,00,000/- Rs. 3,00,000/- Rs. 3,00,000/- Rs. 1,00,000/- Rs. 45,000/- Rs. 45,000/- Rs. 96,000/- Rs. 96,000/- Rs. 96,000/- Rs. 96,000/-	NIL	NIL	NIL	NIL
(ix)	Gross Total value	R	s. 82.86,286/-				

B. Details of Immovable assets:

Note :-

- 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.
- 2. Each land or building or apartment should be mentioned separately in this format.

SI. No.	Description	Self	Spouse	Dependent-	Dependent -2	Dependent
(i)	Agricultural Land Location(s) Survey Number(s)	Indeterminate share in H.U.F. Property Agricultural land at Mahamadpur, P.ORamghat, P.SNagarnaussa (Nalanda)	NIL	NIL	NIL	NIL
	Area (Total measurement in acres)	9.15 nove	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or No)	Yes	NIL.	NIL	NIL	NIL
	Date of purchase in case of self	NIL	NIL:	NIL	NIL	NIL



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	acquired property					
	Cost of Land (in case of Purchase) at the time of Purchase	NIL	NIL	NIL	NIL.	NIL
Ī	Any Investment on the land by way of development, Construction etc.	NIL	NIL.	NIL	NIL	NIL.
Ì	Approximate Current market value.	Rs. 29,50,000/-	NIL	NIL	NIL	NIL
ii)	Non-Agricultural Land Location(s) Survey Number(s)	Indeterminate share in H.U.F. Property (a) Urban land at Hy Pass, Patna Plot No. 2137 Purchase dt. 07/02/1995 Rs. 25,000/- Area 1.33 Katha (b) Urban land at Mauza Paharipur Putna Khata No. 224. Khashra No. 786 Purchase dt. 01/09/2010 & 27/04/2011 Area 4.5 Katha Rs.10,00,000/-	NIL	NIL	NIL	NIL
Ì	Area (Total measurement in Sq.ft.)	5.38 Katha	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or No)	No	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	(a) Plot No. 2137, Purchase dt. 07/02/1995 (b) Khata No. 224, Khashra No. 786 Purchase dt. 01/09/2010 & 27/04/2011	NIL	NIL	NIL	NIL
	Cost of Land (in case of Purchase) at the time of Purchase	Rs. 10,25,000/-	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, Construction etc.	Construction of Building Plot No2137 Rs. 25,00,000/-	NIL	NIL	NIL	NIL.
	Approximate Current market value.	Rs. 60,00,000/-	NIL	NIL	NIL	NIL
iii)	Commercial Buildings (Including apartments) Location(s) Survey Number(s)	Non-Agricultural land at Mahamadpur, P.ORamghat, P.S Nagarmaussa (Nalanda)	NIL	NIL =	NIL	NIL
	Built up Area (Total measurement in Sq.ft.)	Godown Area 10,000 Sq.ft.	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or No)	Yes	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL.	NIL
	Cost of property (in case of Purchase) at the time of Purchase	of NIL		NIL	NIL.	NIL
	Any Investment on the property by way of development. Construction etc.	NIL.		NIL	NIL	NIL
	Approximate Current market value.	Rs. 14.25,000/-	NIL	NIL	NIL	NII
(iv)		Indeterminate share in H.U.F. Property Residential Building at Mahamudpur. P.ORamghat. P.SNagaritaussa (Nalanda)	NIL	NIL	NIL	NII

	Area (Total measurement in Sq.ft.)	9.000 Sq.n.	NIL	NIL	NIL	NIL
Ī	Built up Area (Total measurement in Sq.ft.)	2,000 Sqft.	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or No)	Yes	NIL	NIL	NIL	NIL
Ī	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of Purchase) at the time of Purchase	NIL	NIL	NIL	NIL.	NIL
	Any Investment on the land by way of development. Construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value.	Rs. 6,00,000/-	NIL.	NIL	NIL	NIL.
v)	Other (such as interest in property)	NIL	NIL	NIL	NIL	NIL
vi)	Total of Current Market value of (i) to(v) above	Rs, 1,09,75,000/-	NIL	NIL	NIL	NIL

6. I give herein below the details of liabilities/ dues to public financial institutions and government :-

(Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

SI. No:	Description	Self	Spouse	Dependent	Dependent -2	Dependent -3
(i)	Loan or dues to Bank/Financial institution(s) Name of Bank or FI Amount outstanding Nature of loan	(a) Bihar Vidhan Shbha Car Ioan (Scorpio) Rs. 8,00,000/- (b) Home Loan (H.U.F) Plot No 2137 From C.B.I, B.M. Road Patna Rs. 17,00,000/- Total Rs, 25,00,000/-	NIL	NIL	NIL	NIL
	Loan or dues to any individuals/Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	NIL	NIL	ŅIL	NIL	NIL
	Any other liability	NIL	NIL	NIL	NIL	NIL
	Grand Total of liabilities	NIL	NIL	NIL	NIL	NIL.
(ii)	Government Dues: Dues to department dealing with government Accommodation	NIL	NIL	NIL	NIL	NIL
	Dues to department dealing with supply of water	NIL	NIL	NIL	NIL	NIL
	Dues to department dealing with supply of electricity	NIL	NIL.	NIL	NIL	NIL
	Dues to department dealing with supply of Telephones/Mobiles	NIL.	NIL	NIL	NIL	NIL
	Dues to department dealing with government transport (including aircrafts and helicopters)	NIL.	NIL	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL	NIL	NIL
	Wealth Tax Dues	NIL	NIL	NIL	NIL	NIL

Service Tax Dues	NIL	NIL	NIL	NIL	NIL.
Municipal/Property Tax Dues	NIL.	NIL	NIL	NIL	NIL
Sales Tax Dues	NIL	NIL	NIL.	NIL	NIL
Any other Dues	NIL.	NIL	NIL	NIL	NIL
Grand Total of all Govt. Dues	Rs. 25,00,000/-	NIL	NIL	NIL	NIL

7. Details of profession or occupation :

- a. Self M.L.A, Bihar, Patna.
- b. Spouse House wife,

8. My educational qualification is as under:

(Give details of highest School/University education with full form of the certificate/diploma/degree course.)

(Name of the School/College/University and the year in which the course was completed.)

SI.	Course Completed Year Matriculation 1960		School/College	Board/University
No.	Matriculation	1960	Bapu High School, Chandi (Nalanda)	.B.S.S.E.B. Patna
2	Graduation	-	Nalanda College, Bihar Sharif (Nalanda)	Magadh University, Bodh Gaya

9. ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Na	me of the Cano	lidate			rayan Singh				
2.	Fu	ll postal addres	s		Vill-Mahmadpur, P.ORamghat Bodhi Bigha, P.S. Nagarnaussa, DistNalanda, Pin-801305					
3,	Nu	mber and Nam	e of the constit	uency and state						
4.			itical party wl	nich set up the bendent')		Janta	Dal (United)			
5.	100.07		ises in which c those referred	onviction order to Form 26)			NIL.			
		Total number urt(s) have take		ases where the			NIL.			
6.		PAN of			Year for Income Tax	which last Return filed		Income sho 2012-2013)	wn	
	(a) Candidate (i) Self		AMQP	S2420J		3,97,281/-				
	(ii) H.U.F.		AACHH5913D		7,01,884/-					
	(b) Spouse		NIL.		NIL					
	(c) Dependents			NIL		NIL				
7.	De	Details of Assets and Liabilities in Rupees		13332		NIL				
	Description S		Self		Spouse	Dependent -1	Dependent -2	Dependent -3		
	A. Moveable Rs. 82,86 Asset. (Total value)		Rs. 82,86	.286/-	NIL	NIL	NIL	NIL		
	В.	Immovable Asset.		Rs. 1,09,7	5,000/-	NIL	NIL	NIL	NIL	
		(i) Purchase Price and Development cost of Immovable Property (Total Value)		Rs. 35,25	,000/-	NIL	NIL	NIL	NIL	
		(ii) Approxima Current Mar of Asset.(To	ket Price	Rs. 60,00	,000/-	NIL	NIL	NIL	NIL	
8.		Liabiliti	es							
	Α.	Government (Total)	dues	NIL		NIL	NIL	NIL	NIL	



	В.	Loans from Bank, Financial Institutions and other (Total)	(a) Bihar Vidhan Shbha Car loan (Scorpio) Rs. 8,00,000/- (b) Home Loan (H.U.F) Plot No 2137 From C.B.L. B.M. Road,		NIL	NIL	NIL.	NIL
			Patna Total	Rs. 17,00,000/- Rs. 25,00,000/-				
9.	Highest educational qualification: (Give details of School/University education with full form of the certificate/diploma/degree course.) (Name of the School/College/University and the year in which the course was completed.) Graduation in Nalanda College, Bihar Sharif (Nalanda) from Magadh University, Bodh Gaya, in year 1965.							

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from I further declare that:

- (a) There is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) 1, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Patna this the 27 day of January 2014.

2G1912698 (Hari Narayan Singh)

177, Harnaut (Nalanda) DEPONENT